# GOVERNEMNT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION NO. 113 TO BE ANSWERED ON 02.02.2021

### **UDID Cards for Differently Abled**

#### 113. SHRI MARGANI BHARAT:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is true that Andhra Pradesh (undivided) is one of the States where more number of disabled populations have been identified as per 2011 Census;
- (b) if so, the details thereof, district-wise;
- (c) whether it is also true that the Government has started to issue Unique Disability ID Cards to each disabled person in the State;
- (d) if so, the reasons why even after nearly four years of its implementation, only 4 lakh people have got ID Cards out of more than 22 lakh people;
- (e) the time by which the Government is likely to issue the said ID Cards to all the disabled; and
- (f) the details of the schemes/programmes being implemented by the Government for empowering the disabled in the country, with particular reference to Andhra Pradesh?

# ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

#### (SHRI KRISHANPAL GURJAR)

- (a) and (b) As per Census 2011, Total Persons with Disabilities (PwDs) in Andhra Pradesh (undivided) is 22,66,607. District-wise population of Persons with Disabilities in Andhra Pradesh (undivided) is enclosed as Annexure-I.
- (c) to (e) Yes, Sir. Department of Empowerment of Persons with Disabilities has started to issue Unique Disability ID (UDID) Cards to Persons with Disabilities in the country including Andhra Pradesh. 7,15,538 UDID cards have been generated in the State of Andhra Pradesh (undivided) as on 24.01.2021. As and when the application is received through the UDID portal i.e. www. http://www.swavlambancard.gov.in, the request is processed and after due assessment of the disability by the concerned Medical Authority, if eligible, UDID cards are issued to the PwDs. Since, it is continuous process and is based on the applications received, no such time line has been decided to issue UDID cards to all the Persons with Disabilities.
- (f) The details of the major schemes/programmes implemented by Department of Empowerment of Persons with Disabilities for empowering the Persons with Disabilities (PwD) in the country including Andhra Pradesh is enclosed as Annexure-II.

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Annexure referred in reply to part (a) and (b) of Lok Sabha Unstarred Question. No. 113 to be answered on 02.02.2021 raised by SHRI MARGANI BHARAT regarding "UDID Cards for Differently Abled".

Census 2011		
S.NO.	District	PwD Population
	1 Adilabad	75,542
	2 Nizamabad	65,943
	3 Karimnagar	1,14,822
	4 Medak	67,647
	5 Hyderabad	1,77,909
	6 Rangareddy	1,71,071
	7 Mahbubnagar	1,07,782
	8 Nalgonda	95,972
	9 Warangal	87,478
Miles and the second se	0 Khammam	82,656
1	1 Srikakulam	72,125
1	2 Vizianagaram	73,024
1	3 Visakhapatnam	1,32,086
1	4 East Godavari	1,15,028
1	5 West Godavari	79,873
1	6Krishna	1,35,469
1	7 Guntur	90,087
	8 Prakasam	64,272
1	9 Sri Potti Sriramulu Nellore	66,24
2	0 Y.S.R.	66,00
2	1 Kurnool	94,15
2	2 Anantapur	1,21,90
	23 Chittoor	1,09,50
Total		22,66,60

Annexure referred in reply to part (f) of Lok Sabha Unstarred Question. No. 113 to be answered on 02.02.2021 raised by SHRI MARGANI BHARAT regarding "UDID Cards for Differently Abled".

Details of the major schemes/programmes implemented by Department of Empowerment of Persons with Disabilities for empowering the Persons with Disability (PwD) in the country including Andhra Pradesh

- (i) Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP): Under ADIP Scheme assistance is provided to persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. The scheme also has a provision to support cochlear implant surgery to hearing impaired children upto 5 years of age at a cost of up to Rs.6.00 lakh per child.
- (ii) Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA): Under this scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of the Rights of Persons with Disabilities Act, 2016, mainly for creation of barrier free environment including Accessible India Campaign, Skill Development of Persons with Disabilities (PwDs) and Unique Disability ID (UDID) project.
- (iii) Deendayal Disabled Rehabilitation Scheme (DDRS): Under the scheme grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.
- (iv) Scholarship Schemes under which the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level) and Free Coaching for Students with Disabilities (SwDs).

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